

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of DECEMBER 2018

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	31644	822	431	32035
Execution First Appeal	47	1	1	47
Regular Second Appeal	50542	642	614	50570
Execution Second Appeal	376	8	5	379
First Appeal from Order (MACT)	45478	945	494	45929
First Appeal from Order (Misc)	6346	163	91	6418
First Appeal from Order (Matrimonial)	2008	60	42	2026
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	368	9	16	361
Civil Revision	13037	599	616	13020
Civil Writ Petition	66221	2300	2551	65970
Letters Patent Appeal	3424	130	220	3334
Election Petitions	18	0	0	18
Recreminatory	1	0	0	1
Application in Election Petition	17	1	1	17
Probate	7	0	2	5
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1535	35	13	1557
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	18	7	0	25
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	34	0	0	34
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	22	0	1	21
Central Excise Cases	0	0	0	0
Central Excise Act	87	13	4	96
Interest Tax Appeals	0	0	0	0
Vat Appeals	225	49	1	273
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	69	0	0	69
Civil Reference	5	0	0	5
Civil Original	15	0	0	15
Civil Contempts	5081	312	382	5011
Contempt Appeal Civil Petition	16	1	0	17
Arbitration Cases	485	23	9	499
Execution Liquidation	0	0	0	0
Company Appeals	46	0	1	45
Company Petitions	331	0	0	331
X-Objection	1942	20	62	1900
Transfer Application	646	100	121	625
Review Applications	1127	44	56	1115
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	231239	6284	5734	231789
CRIMINAL CASES				
Criminal Appeal - DB	12562	115	61	12616
Criminal Appeal - DB Acquital	740	145	1	884
Criminal Appeal - SB	40854	326	60	41120
Criminal Appeal - SB Acquital	605	30	12	623
Criminal Revision	14159	273	203	14229
Criminal Revision (Family)	706	45	23	728
Criminal Writ	261	87	96	252
Murder Reference	13	0	2	11
Contempt Appeals (Criminal)	27	2	1	28
Criminal Main Misc	27571	4384	4412	27543
Pet. U/s 378 (3&4)	7207	299	101	7405
Criminal Reference	3	0	0	3
Total of Criminal Cases	104708	5706	4972	105442
Total of Main Cases (Civil & Criminal)	335947	11990	10706	337231

Note: Institution includes 122 cases of Remand back and restored cases.